

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:117
ANSWERED ON:05.08.2013
CRZ CLEARANCE FOR MEMORIAL
Ahir Shri Hansraj Gangaram

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the State Government of Maharashtra has submitted any proposal for environmental clearance and Coastal Regulation Zone (CRZ) clearance for Chhatrapati Shivaji Memorial in Arabian sea;
- (b) if so, the details of salient features of the said proposal;
- (c) whether the Government has taken any steps for clearance of the said proposal;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

- (a) No, Sir. However, Government of Maharashtra sought amendment to the CRZ Notification, 2011 enabling construction of memorial for Chhatrapati Shivaji in Arabian Sea, Mumbai, Maharashtra. State Government sought views of Government of India on preparation of detailed project report. The matter was discussed in the Expert Appraisal Committee (EAC) meeting in June, 2013, in which the representatives of the State Government were present. The EAC has recommended certain additional studies for preparation of the project report.
- (b) to (e) Does not arise in view of the reply to part (a) above.